

[Shri Datar].

(9) S.R.O. No. 175, dated the 18th January, 1958, making certain amendments in Schedule III to the Indian Police Service (Pay) Rules, 1954.

(10) S.R.O. No. 176, dated the 18th January, 1958, making certain amendments to the Indian Police Service (Uniform) Rules, 1954.

(11) S.R.O. No. 177, dated the 18th January, 1958, making certain amendment in Schedule III to the Indian Administrative Service (Pay) Rules, 1954.

(12) S.R.O. No. 178, dated the 18th January, 1958, making certain amendment to the Indian Administrative Service (Pay) Rules, 1954.

(13) S.R.O. No. 179, dated the 18th January, 1958, making certain amendment to the Indian Police Service (Pay) Rules, 1954.

(14) S.R.O. No. 356, dated the 1st February, 1958, making certain amendments to the Indian Police Service (Regulation of Seniority) Rules, 1954.

(15) S.R.O. No. 357, dated the 1st February, 1958, making certain amendments to the Indian Administrative Service (Regulation of Seniority) Rules, 1954.

[Placed in Library. See No. LT-526/58]

COPYRIGHT RULES

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): I beg to lay on the Table, under section 43 of the Copyright Act, 1957, a copy of the Copyright Rules, 1958, published in Notification No. S.R.O. 270, dated the 21st January, 1958.

[Placed in Library. See No. LT-527/58]

ORDERS ISSUED UNDER THE COPYRIGHT ACT

Dr. K. L. Shrimall: I beg to lay on the Table, under sub-section (3) of section 78 of the Copyright Act, 1957,

a copy of each of the following Orders:—

(1) The International Copyright Order, 1958, published in Notification No. S.R.O. 271, dated the 21st January, 1958.

(2) The Copyright (International Organisations) Order, 1958, published in Notification No. S.R.O. 272, dated the 21st January, 1958.

[Placed in Library. See No. LT-528/58]

AMENDMENTS TO REPRESENTATION OF THE PEOPLE (PREPARATION OF ELECTORAL ROLLS) RULES

The Deputy Minister of Law (Shri Hajarnavis): I beg to lay on the Table, under sub-section (3) of section 28 of the Representation of the People Act, 1950, a copy of Notification No. S.R.O. 86, dated the 7th January, 1958, making certain further amendments to the Representation of the People (Preparation of Electoral Rolls) Rules, 1956.

[Placed in Library. See No. LT-529/58]

LOK SAHAYAK SENA RULES

The Deputy Minister of Defence (Sardar Majithia): I beg to re-lay on the Table, under sub-section (3) of Section 11 of the Lok Sahayak Sena Act, 1956, a copy of the Lok Sahayak Sena Rules, 1957, published in Notification No. SRO 385, dated the 21st October, 1957.

[Placed in Library. See No. LT-521/58]

ECONOMIC AND TECHNICAL CO-OPERATION BETWEEN INDIA AND FRANCE

The Deputy Minister of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy of the Economic and Technical Co-operation Agreement between the Republic of India and the Republic of France.

[Placed in Library. See No. LT-530/58]